

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

MISCELLANEOUS APPLICATION NO.170/00130/2018

IN

ORIGINAL APPLICATION NO.170/00090/2017

DATED THIS THE 17TH DAY OF APRIL, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

1. Union of India,

Represented by the Secretary,

Department of Posts,

Dak Bhavan, New Delhi – 110 001.

2. Chief Post Master General,

Karnataka Circle, Bangalore – 560 001.

3. Postmaster General,

North Karnataka Region, Dharwad – 580 001.

4. Superintendent of Post Office,

Gadag Postal Division,

Gadag – 582 201

.....Applicants in MA/Respondents in OA

(By Shri S. Prakash Shetty, Senior Panel Counsel)

Vs.

Shri Hanumant R. Mulgund,

S/o Ramachandrappa Mulgund,

Aged 43 years,

Working as SPM,

Gadag Cottonpet SO

Gadag – 582 205

....Respondent in MA/Applicant in OA

(By Advocate Shri P. Kamalesan)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Heard MA No. 170/00130/2018 for extension of time to comply with the

order dated 03.01.2018 in OA No. 170/00090/2017. Time extended for one more month.

2. MA is allowed to this extent. No order as to costs.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in MA No. 170/00130/2018

Annexure-MA1: Copy of Central Administrative Tribunal, Bangalore Bench order dated 03.01.2018 in OA No. 170/00090/2017.

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